

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3615
ANSWERED ON:16.08.2010
DIVERSION AND LEAKAGE OF FUNDS UNDER MGNREGS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaints relating to diversion and leakage of funds under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) the reaction of the Government over the Comptroller and Auditor General audit report in 2008 which said that the Ministry of Rural Development's figures on employment provided `cannot be reliable or verifiable` because record maintenance was poor;
- (d) whether the Government has received a proposal for rolling out a (GPS) global positioning system- enabled plan of biometric attendance for the job guarantee scheme workers; and
- (e) if so, the details thereof and reaction of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): Yes, Sir. 7 cases relating to diversion of funds released under Mahatma Gandhi NREGA have been received in the Ministry. State-wise details are as under:

S. No.	State	No. of complaints received
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1	Chhattisgarh	1
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2	Jharkhand	1
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3	Manipur	2
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4	Uttar Pradesh	1
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5	Andhra Pradesh	1
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6	Gujarat	1
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Since implementation of Mahatma Gandhi NREGA is done by the State Governments in accordance with the schemes formulated by each States as per the provisions of the Act, all complaints received in the Ministry are referred to the concerned State for taking appropriate action.

(c): With a view to improve upon record maintenance under Mahatma Gandhi NREGA, the Ministry has taken the following measures:

(i) States have been asked to deploy adequate dedicated staff, both technical and non-technical, with implementing authorities at all levels for smooth and effective implementation of the Act. Ministry has enhanced the administrative expenses from 4% to 6% out of which salaries of such staff is paid.

(ii) A Web enabled Management Information System (MIS) (www.nrega.nic.in) has been made operational which places all critical parameters such as job cards, muster rolls, wage payments, number of days of employment provided and works under execution online for monitoring and easy public access for information.

(iii) Wage disbursement to MGNREGA workers through Banks/Post Office accounts has been made mandatory to ensure proper disbursement of wages. To cover the gaps in financial services and outreach and also to ensure greater transparency in wage disbursement, Rural ATM, hand held devices, smart cards, biometrics and business correspondent models have been initiated.

(d) & (e): The Ministry has is considering rolling out a GPS-enabled plan of biometric attendance for Mahatma Gandhi NREGA workers and policy in this regard is under formulation.